

Court-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 278 of 2013,

**Appeal No. 36 of 2014 &
IA-59, 36 & 165 of 2014**

**Appeal No. 246 of 2012 &
IA-401, 402 of 2012, IA-71, IA-245, IA-439, IA-442 of 2013 and 139 of 2014**
&
Appeal No.229 of 2012 & IA-368 of 2012

Dated : 23rd May, 2014

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Appeal No. 278 of 2013

Reliance Infrastructure Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Counsel for the Appellant (s) : Mr. J.J.Bhatt, Sr. Adv.
Mr. Anjali Chandurkar
Mr. Hasan Murtaza
Mr. Aditya Panda

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini
Ms. Kanika Chugh

**Appeal No. 36 of 2014 &
IA-59, 36 & 165 of 2014**

The Tata Power Company Ltd. : Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Ors. ... Respondent(s)

Contd....

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini
Ms. Kanika Chaugh

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr.Hasan Murtaza,
Mr. Aditya Panda for R-2

**Appeal no. 246 of 2012 &
IA-401 & 402 of 2012, IA-71,
IA-245, IA-439, IA-442 of 2013 and 139 of 2014**

Tata Power Co. Ltd. ... **Appellant(s)**
Versus
Maharashtra Electricity Regulatory
Commission & Anr. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Preran Priyadarshini
Ms. Kanika Chugh

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan for R-1
Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr.Hasan Murtaza,
Mr. Aditya Panda for R-2

Appeal No.229 of 2012 & IA-368 of 2012

Reliance Infrastructure Ltd. ... **Appellant(s)**
Versus
Maharashtra Electricity Regulatory
Commission & Ors. ... **Respondent(s)**

Counsel for the Appellant (s) : Mr. J.J.Bhatt, Sr. Adv.
Ms. Anjali Chandurkar
Mr.Hasan Murtaza,
Mr. Aditya Panda

Counsel for the Respondent (s): Mr. Buddy A. Ranganadhan
Mr. Ramji Srinivasan, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Ms. Perna Priyadarshini
Ms. Kanika chugh for R-2

ORDER

The learned senior counsel for the appellants as well as respondents have finished their arguments in Appeal No. 278 of 2013.

Post the matter for further hearing for Appeal No. 36 of 2014 on **28th May, 2014.**

(Rakesh Nath)
Technical Member
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(Justice M. Karpaga Vinayagam)
Chairperson